

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2701/2020

This the 17th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Hafiza Bano aged 39 years
W/o Mohd. Abdullah Lone
R/o Heri Payeen, Kupwara

.....Applicant

(Advocate:- Mr. S.N. Ratanpuri)

Versus

State of J&K, through Commissioner/Secretary to Govt., social welfare Deptt, Civil Sectt., Jammu/ Srinagar and 4 others.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 62/2701/2020) is referable to a SWP No. 256 of 2010 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun